

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:592
ANSWERED ON:04.12.2003
RURAL ELECTRIFICATION SCHEME IN THE COUNTRY
BHARTRUHARI MAHTAB;PRABODH PANDA

Will the Minister of POWER be pleased to state:

- (a) the target fixed for rural electrification scheme in the country during the Tenth Five Year Plan, State-wise;
- (b) whether the Government provide funds to respective States for rural electrification;
- (c) if so, the details of allocation of funds during the last three years to respective States;
- (d) the unspent amount lying with the States till the end of October, 2003, State-wise; and
- (e) the steps being taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

- (a) : All the villages are required to be electrified by the end of the 10th Plan. Details are given at Annexure-I.
- (b) : In order to accelerate the process of rural electrification, Government provides funds to the states under various rural electrification programmes viz. Pradhan Mantri Gramodaya Yojana (PMGY) and Minimum Needs Programme (MNP). In addition funds are also available to the States under Accelerated Rural Electrification Programme (AREP) at subsidized interest rates from the Rural Electrification Corporation (REC) for village electrification.
- (c) : Details of funds released to the States during the last three years are given at Annexure-II & III respectively.
- (d) & (e) : Information being collected from the States.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 592 TO BE ANSWERED IN THE LOK SABHA ON 4.12.2003.

Details of unelectrified Villages as on 31.3.2003

Sl NO.	States/UT per 1991 census	Total No. of Villages as Electrified	Total Villages	No. of unelectrified	
1	Andhra Pradesh	26586	26565	-	
2.	Arunachal Pradesh	3649	2342	1307	
3.	Assam	24685	19045	5640	
4.	Bihar	38475	18026	20449	
5.	Jharkhand	29336	6416	22920	
6.	Goa	360	360	-	
7	Gujarat	18028	17940	-	
8.	Haryana	6759	6759	-	

9.	Himachal Pradesh	16997	16890	107
10	J & K	6477	6295	182
11	Karnataka	27066	26764	296
12	Kerala	1384	1384	-
13	MadhyaPradesh	51806	50344	1462
14	Chhattisgarh	19720	18321	1399
15	Maharashtra	40412	40351	-
16	Manipur	2182	2004	178
17	Meghalaya	5484	2730	2754
18	Mizoram	698	691	7
19	Nagaland	1216	1216	-
20	Orissa	46989	37307	9682
21	Punjab	12428	12428	-
22	Rajasthan	37889	36906	983
23	Sikkim	447	405	42
24	Tamil Nadu	15822	15822	-
25	Tripura	855	817	38
26	Uttar Pradesh	97122	79080	18042#
27	Uttaranchal	15681	12896	2785
28	West Bengal	37910	30216	769

Total (States) 586165 490320 95967

Does not include de-electrified villages

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO 592 TO BE ANSWERED IN THE LOK SABHA ON 4.12.2003.

State-wise details of funds released under MNP during the last three years for Rural Electrification

(Rs. in lakhs)

Sl.No.	States	2000-01	2001-02	2002-03
1	Andhra Pradesh			
2.	Arunachal Pradesh		961	961 1200
3.	Assam	2652	2652	6000
4.	Bihar	3767 948		6800
5.	Jharkhand		2819	6800
6.	Goa			
7	Gujarat			
8.	Haryana			
9.	Himachal Pradesh		72	72 200
10.	J&K	77		77
11.	Karnataka	7		7
12.	Kerala			
13.	Madhya Pradesh		549	263 800
14.	Chhattisgarh		286	800
15.	Maharashtra			
16.	Manipur	131	131	270
17.	Meghalaya	1872	1872	3000
18.	Mizoram	16	16	
19.	Nagaland	38	38	130
20.	Orissa	1133	1133	6000
21.	Punjab			
22.	Rajasthan	507	507	
23.	Sikkim			

24.	Tamil Nadu			
25.	Tripura	14	14	
26.	Uttar Pradesh	4547	3923	15000
27.	Uttaranchal		624	7000
28.	West Bengal	1157	1157	6000
29.	Delhi			
Total:		17500	17500	60000

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO 592 TO BE ANSWERED IN THE LOK SABHA ON 4.12.2003.

State-wise details of funds released under PMGY for the Year 2001-02 and 2002-03 for Rural Electrification

Rs. in lakhs			
Sl. No.	States	2001-02	2002-03 (MMP)
1	Andhra Pradesh	1705.00	1705.00
2.	Arunachal Pradesh	684.00	684.00
3.	Assam	6011.00	3000.00
4.	Bihar	2457.90	2417.30
5.	Chhattisgarh	851.70	515.00
6.	Goa	4.50	6.00
7	Gujarat	362.80	0
8.	Haryana	187.90	142.90
9.	Himachal Pradesh	100.00	110.00
10.	J&K	1922.00	800.00
11.	Jharkhand	379.60	1116.90
12.	Karnataka	841.00	1000.00
13.	Kerala	594.50	-
14.	Madhya Pradesh	1460.62	1275
15.	Maharashtra	1901.08	1664.00
16.	Manipur	600.00	600.00
17.	Meghalaya	600.00	600.00
18.	Mizoram	598.00	598.00
19.	Nagaland	452.60	650.00
20.	Orissa	1703.80	100.00
21.	Punjab	1488.25	444.00
22.	Rajasthan	1080.00	1061.00
23.	Sikkim	0.00	400.00
24.	Tamil Nadu	1173.60	1608.20
25.	Tripura	850.00	500.00
26.	Uttar Pradesh	9417.00	10187.00
27.	Uttaranchal	976.75	2000.00
28.	West Bengal	2820.00	2774.00
Total		41223.60	35,958.30